

ITEM NO.1+2 Court 3 (Video Conferencing)

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4634/2014

(Arising out of impugned final judgment and order dated 30-04-2014
in CRLA No. 1132/2012 passed by the High Court Of Judicature At
Bombay)

VIJAY MADANLAL CHOUDHARY & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 2104/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 59849/2021 - INTERVENTION APPLICATION)

WITH

SLP(Cr1) No. 5252/2021 (II-C)

IA No. 101769/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 101771/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 87669/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84999/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 84989/2021 - EXEMPTION FROM FILING O.T.

IA No. 87668/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)W.P.(Cr1.) No. 91/2020 (X)

IA No. 37028/2020 - GRANT OF INTERIM RELIEF)

SLP(C) No. 28922/2011 (XII-A)SLP(C) No. 29273/2011 (XII-A)SLP(Cr1) No. 9987/2015 (II-C)SLP(Cr1) No. 10018/2015 (II-C)

IA No. 134177/2021 - INTERVENTION/IMPLEADMENT)

SLP(Cr1) No. 10019/2015 (II-C)

IA No. 20299/2015 - appln. for exempt from filing c/c.

IA No. 134181/2021 - INTERVENTION/IMPLEADMENT)

SLP(Cr1.)...CRLMP No. 21254/2015 (II-B)

IA No. 138127/2021 - INTERVENTION/IMPLEADMENT)

T.P.(Cr1.) No. 151-157/2016 (XVI-A)

IA No. 6531/2016 - STAY APPLICATION)

Cr1.A. No. 391-392/2018 (II-C)

IA No. 87756/2021 - APPLICATION FOR TAGGING/DETAGGING

IA No. 89201/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 28162/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 27787/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 1210/2018 (II)W.P.(Cr1.) No. 226/2018 (X)IA No. 130193/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 134922/2018 - STAY APPLICATION)

T.P.(C) No. 1583/2018 (XVI-A)

IA No. 136656/2018 - EX-PARTE STAY)

SLP(Cr1) No. 6834/2019 (II-C)IA No. 116701/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)W.P.(Cr1.) No. 212/2019 (X)

IA No. 115668/2019 - STAY APPLICATION)

Cr1.A. No. 1270/2017 (II-C)

IA No. 99001/2021 - CLARIFICATION/DIRECTION

IA No. 44917/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 85552/2018 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 66/2021 (X)

IA No. 33407/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 33409/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 22236/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 15182/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 20340/2021 - EXEMPTION FROM FILING O.T.

IA No. 22233/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 20339/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 15179/2021 - STAY APPLICATION)

Cr1.A. No. 1269/2017 (II-C)

IA No. 98988/2021 - CLARIFICATION/DIRECTION

IA No. 70924/2020 - EARLY HEARING APPLICATION

IA No. 85412/2018 - GRANT OF INTERIM RELIEF

IA No. 126584/2021 - INTERVENTION/IMPLEADMENT)

SLP(Cr1) No. 993/2016 (II-A)IA No. 2069/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 2068/2016 - EXEMPTION FROM FILING O.T.

IA No. 2070/2016 - PERMISSION TO FILE ANNEXURES

IA No. 2067/2016 - PERMISSION TO FILE LENGTHY LIST OF DATES)

T.P.(Cr1.) No. 150/2016 (XVI-A)

IA No. 6523/2016 - STAY APPLICATION)

W.P.(Cr1.) No. 152/2016 (X)

IA No. 17469/2016 - STAY APPLICATION)

SLP(Cr1.)...CRLMP No. 6051/2017 (II-B)

IA No. 6051/2017 - CONDONATION OF DELAY IN FILING

IA No. 102336/2018 - INTERVENTION APPLICATION)

SLP(Cr1) No. 2890/2017 (II-A)

Cr1.A. No. 1271-1272/2017 (II-C)

IA No. 98993/2021 - CLARIFICATION/DIRECTION

IA No. 44991/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 85416/2018 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 5487/2017 (II-A)

IA No. 69536/2017 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 63437/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 202/2017 (X)

IA No. 132490/2017 - STAY APPLICATION)

Cr1.A. No. 223/2018 (II-C)

SLP(Cr1) No. 1701-1703/2018 (II-C)

SLP(Cr1) No. 1705/2018 (II-C)

W.P.(Cr1.) No. 26/2018 (X)

IA No. 24123/2019 - GRANT OF BAIL

IA No. 16169/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 33/2018 (X)

IA No. 21629/2018 - STAY APPLICATION)

SLP(Cr1) No. 1534/2018 (II-A)

IA No. 24496/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 9360/2018 (II-C)

IA No. 61408/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 36874/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 36876/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 9365/2018 (II-C)

IA No. 36904/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

SLP(Cr1) No. 2971/2018 (II-A)

IA No. 48451/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 57092/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

T.C.(Cr1.) No. 4/2018 (XVI-A)

IA No. 127388/2021 - CLARIFICATION/DIRECTION

IA No. 59725/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 51388/2021 - INTERVENTION APPLICATION

IA No. 59717/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 75/2018 (X)

IA No. 50988/2018 - GRANT OF INTERIM RELIEF)

Diary No(s). 17000/2018 (II-C)

IA No. 125876/2018 - CONDONATION OF DELAY IN FILING

IA No. 125877/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 125878/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 251/2018 (X)

IA No. 135004/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 309/2019 (X)

IA No. 170286/2019 - EX-PARTE STAY)

W.P.(Cr1.) No. 306/2019 (X)

IA No. 169979/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 33/2021 (X)

IA No. 9307/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 7042/2021 - GRANT OF INTERIM RELIEF

IA No. 9305/2021 - GRANT OF INTERIM RELIEF

IA No. 9304/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 40/2021 (X)

IA No. 8389/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 10085/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 10084/2021 - GRANT OF INTERIM RELIEF

IA No. 10082/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Cr1.A. No. 793-794/2018 (II-C)

Diary No(s). 17462/2018 (II-C)

IA No. 79616/2018 - CONDONATION OF DELAY IN FILING

IA No. 79617/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

SLP(Cr1) No. 4078/2018 (II-A)

IA No. 68570/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 117/2018 (X)

IA No. 72449/2018 - APPLICATION FOR INTERIM BAIL

IA No. 104894/2018 - CLARIFICATION/DIRECTION)

SLP(Cr1) No. 5444/2018 (II-A)

IA No. 85624/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 85625/2018 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20250/2018 (II-C)

IA No. 81201/2018 - CONDONATION OF DELAY IN FILING

IA No. 81202/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 7408/2018 (II-A)

(FOR ADMISSION and I.R. and IA No.116651/2018-CONDONATION OF DELAY IN FILING and IA No.116653/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

W.P.(Cr1.) No. 173/2018 (X)

IA No. 105204/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 175/2018 (X)

IA No. 105845/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 18121/2021 - CLARIFICATION/DIRECTION

IA No. 5980/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 127658/2021 - VACATING STAY)

W.P.(Cr1.) No. 184/2018 (X)

IA No. 110240/2018 - STAY APPLICATION)

SLP(Cr1) No. 6922/2018 (II-A)

IA No. 117382/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 22433/2019 - GRANT OF BAIL)

SLP(Cr1) No. 8156/2018 (II-C)

(FOR ADMISSION and I.R. and IA No.139282/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

T.C.(Cr1.) No. 5/2018 (XVI-A)

W.P.(Cr1.) No. 309/2018 (X)

IA No. 168460/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 163646/2018 - STAY APPLICATION)

SLP(Crl) No. 244/2019 (II-A)

IA No. 3704/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl) No. 4322-4324/2019 (II-A)

IA No. 75223/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 158473/2021 - INTERVENTION APPLICATION)

W.P.(Crl.) No. 253/2019 (X)

IA No. 138111/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Crl.) No. 287/2019 (X)

IA No. 158940/2019 - GRANT OF INTERIM RELIEF)

W.P.(Crl.) No. 303/2019 (X)

IA No. 169784/2019 - GRANT OF INTERIM RELIEF

IA No. 147389/2021 - INTERVENTION APPLICATION)

W.P.(Crl.) No. 313/2019 (X)

IA No. 171043/2019 - GRANT OF INTERIM RELIEF)

W.P.(Crl.) No. 365/2019 (X)

IA No. 82318/2021 - APPLICATION FOR PERMISSION

IA No. 194060/2019 - EX-PARTE AD-INTERIM RELIEF)

SLP(Crl) No. 647/2020 (II-C)

(FOR ADMISSION and I.R.)

W.P.(Crl.) No. 61/2020 (X)

IA No. 25753/2020 - GRANT OF INTERIM RELIEF)

SLP(Crl) No. 5174/2021 (II)

IA No. 82936/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 82935/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl) No. 6338/2021 (II-B)

IA No. 104987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 137897/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Crl.) No. 9/2019 (X)

(FOR ADMISSION and IA No.5688/2019-STAY APPLICATION

W.P.(Crl.) No. 16/2019 (X)

(FOR ADMISSION and IA No.9887/2019-STAY APPLICATION

Crl.A. No. 682/2019 (II-C)

(FOR ADMISSION and I.R. and IA No.55863/2019-CONDONATION OF DELAY IN FILING)

SLP(Crl) No. 3647/2019 (II-A)W.P.(Crl.) No. 267/2019 (X)

IA No. 148193/2019 - GRANT OF INTERIM RELIEF)

W.P.(Crl.) No. 286/2019 (X)

IA No. 158935/2019 - GRANT OF INTERIM RELIEF)

W.P.(Crl.) No. 49/2020 (X)

IA No. 21442/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 52783/2020 - CLARIFICATION/DIRECTION

IA No. 52785/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 52780/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 52779/2020 - INTERVENTION/IMPLEADMENT)

W.P.(Crl.) No. 305/2019 (X)

IA No. 169856/2019 - GRANT OF INTERIM RELIEF)

W.P.(Crl.) No. 118/2019 (X)

IA No. 64782/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Crl.) No. 288/2019 (X)

IA No. 160169/2019 - EX-PARTE STAY

IA No. 171923/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 163038/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)SLP(Crl) No. 4546/2019 (II-A)IA No. 78551/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)SLP(Crl) No. 5153/2019 (II-A)IA No. 74785/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 74786/2019 - EXEMPTION FROM FILING O.T.

IA No. 74788/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)Diary No(s). 22529/2018 (II)

IA No. 162424/2018 - CONDONATION OF DELAY IN FILING

IA No. 162428/2018 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTSIA No. 162430/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 134877/2021 - EXEMPTION FROM FILING O.T.

IA No. 162432/2018 - EXEMPTION FROM FILING O.T.

IA No. 134873/2021 - MODIFICATION OF COURT ORDER

IA No. 134876/2021 - STAY APPLICATION)

W.P.(Crl.) No. 336/2018 (X)

IA No. 94053/2019 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 182548/2018 - EX-PARTE STAY)

W.P.(Cr1.) No. 49/2019 (X)

IA 134688/2019 - FOR INTERVENTION APPLICATION

IA No. 28965/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 119/2019 (X)

IA No. 66758/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 147/2019 (X)

IA No. 82658/2019 - CLARIFICATION/DIRECTION

IA No. 150387/2019 - MODIFICATION)

SLP(Cr1) No. 5350/2019 (II-C)

IA No. 91379/2019 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 173/2019 (X)

IA No. 93366/2019 - STAY APPLICATION

IA No. 60235/2020 - VACATING STAY)

W.P.(Cr1.) No. 205/2019 (X)

IA No. 111298/2019 - EX-PARTE STAY

IA No. 88429/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 88424/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 217/2019 (X)

IA No. 119137/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 119199/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 239/2019 (X)

IA No. 132358/2019 - EX-PARTE STAY

IA No. 138372/2019 - PERMISSION TO FILE AMENDED WRIT PETITION)

W.P.(Cr1.) No. 244/2019 (X)

IA No. 137767/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 134058/2019 - STAY APPLICATION)

SLP(Cr1) No. 8111/2019 (II-C)

IA No. 136727/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 8174/2019 (II-C)

IA No. 137540/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 272/2019 (X)

IA No. 150219/2019 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 9541/2019 (II-A)

(FOR ADMISSION and I.R. and IA No.152175/2019-CONDONATION OF DELAY
IN FILING and IA No.152176/2019-EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 261/2019 (X)

IA No. 143533/2019 - EX-PARTE STAY)

W.P.(Cr1.) No. 263/2019 (X)

IA No. 144415/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 266/2019 (X)

IA No. 147155/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 273/2019 (X)

IA No. 150911/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 283/2019 (X)

IA No. 158461/2019 - CLARIFICATION/DIRECTION)

W.P.(Cr1.) No. 285/2019 (X)

IA No. 158938/2019 - STAY APPLICATION)

SLP(Cr1) No. 9652/2019 (II-B)

IA No. 161111/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 298/2019 (X)

IA No. 165710/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 299/2019 (X)

IA No. 167367/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 308/2019 (X)

IA No. 170162/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 9/2020 (X)

IA No. 3789/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 5304/2020 - GRANT OF INTERIM RELIEF

IA No. 5303/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 35/2020 (X)

IA No. 17661/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 140/2020 (X)

IA 51028/2020 EXEMPTION FROM FILING AFFIDAVIT

IA 51029/2020 EX-PARTE BAIL

IA 23302/2021 CLARIFICATION/DIRECTION)

SLP(Cr1) No. 1586/2021 (II)

IA No. 25623/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 47/2021 (X)

IA No. 10811/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 10755/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 10754/2021 - GRANT OF INTERIM RELIEF
 IA No. 10810/2021 - GRANT OF INTERIM RELIEF
 IA No. 10809/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

T.C.(Cr1.) No. 3/2018 (XVI-A)

Cr1.A. No. 1114/2018 (II-C)

IA No. 123586/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 123588/2018 - EXEMPTION FROM FILING O.T.
 IA No. 90897/2019 - RECALLING THE COURTS ORDER)

Cr1.A. No. 1115/2018 (II-C)

IA No. 123596/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 123598/2018 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 333/2018 (X)

IA No. 179541/2018 - EX-PARTE STAY
 IA No. 59075/2019 - INTERVENTION APPLICATION
 IA No. 25349/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 123733/2021 - VACATING STAY)

SLP(Cr1) No. 11049/2018 (II-B)

(FOR ADMISSION and I.R. and IA No.183006/2018-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 122/2019 (X)

IA No. 69064/2019 - EX-PARTE AD-INTERIM RELIEF
 IA No. 72083/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 127/2019 (X)

IA No. 71331/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 139/2019 (X)

IA No. 77144/2019 - CLARIFICATION/DIRECTION)

W.P.(Cr1.) No. 326/2019 (X)

IA No. 91947/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 91949/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 175695/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 346/2019 (X)

IA No. 187766/2019 - CLARIFICATION/DIRECTION
 IA No. 190866/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 367/2019 (X)

IA No. 82301/2021 - APPLICATION FOR PERMISSION

IA No. 194089/2019 - EX-PARTE STAY)

SLP(Cr1) No. 1732/2020 (II-B)

IA No. 28053/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 618/2020 (II-B)

IA 20830/2021 INTERIM BAIL

IA No. 13683/2020 - EXEMPTION FROM FILING O.T.

IA No. 60234/2021 - GRANT OF INTERIM RELIEF

IA No. 48649/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 28/2020 (X)

IA No. 12366/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 14593/2020 - GRANT OF INTERIM RELIEF

IA No. 14592/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2023/2020 (II-B)

IA No. 29932/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 36/2020 (X)

IA No. 17677/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22439/2020 - GRANT OF INTERIM RELIEF

IA No. 22438/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 39/2020 (X)

IA No. 18144/2020 - CLARIFICATION/DIRECTION)

W.P.(Cr1.) No. 60/2020 (X)

IA No. 25748/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 93/2020 (X)

IA No. 37431/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 124/2020 (X)

IA No. 48947/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 47827/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 48967/2020 - EXEMPTION FROM FILING AFFIDAVIT)

SLP(Cr1) No. 2814/2020 (II-B)

IA No. 53364/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 53363/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 137/2020 (X)

(FOR ADMISSION and IA No.49855/2020-EX-PARTE STAY and IA No.49859/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT

W.P.(Cr1.) No. 142/2020 (X)

IA No. 58201/2020 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 51091/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 58202/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53018/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 51095/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53017/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 145/2020 (X)

IA 51384/2020 EX-PARTE AD-INTERIM RELIEF
 IA No. 51385/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT
 IA No. 60275/2020 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 100913/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 60276/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 58550/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 52911/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 100911/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 52909/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 58549/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 184/2020 (X)

IA No. 72754/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
 IA No. 78082/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 63841/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 78081/2020 - EXEMPTION FROM FILING O.T.
 IA No. 63840/2020 - EXEMPTION FROM FILING O.T.
 IA No. 63839/2020 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 3474/2020 (II-C)

IA No. 70385/2020 - APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS
 IA No. 89321/2021 - APPLICATION FOR PERMISSION
 IA No. 89200/2021 - APPLICATION FOR PERMISSION
 IA No. 59525/2021 - CLARIFICATION/DIRECTION
 IA No. 27759/2021 - CLARIFICATION/DIRECTION
 IA No. 59526/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 78152/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 76660/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 70383/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 78151/2020 - INTERVENTION APPLICATION
 IA No. 101404/2020 - MODIFICATION OF COURT ORDER)

W.P.(Cr1.) No. 223/2020 (X)

IA No. 75948/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 75945/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 387/2020 (X)

IA No. 125843/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 5/2020 (X)

IA No. 2920/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 5307/2020 - GRANT OF INTERIM RELIEF

IA No. 5306/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 25298/2020 - VACATING STAY)

W.P.(Cr1.) No. 90/2020 (X)

IA No. 36972/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 89/2020 (X)

IA No. 36921/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 109521/2020 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 239/2020 (X)

IA No. 80480/2020 - EXEMPTION FROM FILING O.T.

IA No. 90308/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 259/2020 (X)

IA No. 84335/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 110831/2021 - INTERIM BAIL

IA No. 100793/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 49133/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 221/2020 (X)

IA No. 75282/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT

IA No. 81630/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 75272/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 228/2020 (X)

IA No. 78970/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 240/2020 (X)

IA No. 84872/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 81085/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 81081/2020 - GRANT OF INTERIM RELIEF

IA No. 118714/2020 - INTERVENTION APPLICATION

IA No. 84870/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 267/2020 (X)

IA No. 90575/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 286/2020 (X)

IA No. 97389/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 285/2020 (X)

IA No. 97385/2020 - EX-PARTE AD-INTERIM RELIEF)

SLP(Cr1) No. 6660/2020 (II-B)

IA No. 129098/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 329/2020 (X)

IA No. 116478/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 109924/2020 - GRANT OF INTERIM RELIEF
 IA No. 109922/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 366/2020 (X)

IA No. 132089/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 131096/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 123103/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 120975/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 132106/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 120973/2020 - GRANT OF INTERIM RELIEF
 IA No. 131094/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 380/2020 (X)

IA No. 123761/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 130255/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 123762/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 130253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 6172/2020 (II-A)

IA No. 125314/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 385/2020 (X)

IA 126173/2020 APPLICATION FOR PERMISSION
 IA 126177/2020 GRANT OF INTERIM RELIEF APPLICATION
 IA 19951/2021 VACATION OF INTERIM ORDER)

SLP(Cr1) No. 6303/2020 (II-C)

IA No. 130250/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 127847/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 127838/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 130247/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1401/2020 (X)

IA No. 131947/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 127932/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 127929/2020 - GRANT OF INTERIM RELIEF
 IA No. 131946/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 404/2020 (X)

IA No. 16319/2021 - APPLICATION FOR PERMISSION
 IA No. 3968/2021 - EARLY HEARING APPLICATION

IA No. 132139/2020 - GRANT OF INTERIM RELIEF
 IA No. 132137/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 411/2020 (X)

IA No. 133771/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT
 IA No. 132437/2020 - GRANT OF INTERIM RELIEF
 IA No. 131944/2020 - GRANT OF INTERIM RELIEF
 IA No. 132429/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 410/2020 (X)

IA No. 133779/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT
 IA No. 132445/2020 - GRANT OF INTERIM RELIEF
 IA No. 131932/2020 - GRANT OF INTERIM RELIEF
 IA No. 132442/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 4/2021 (X)

IA No. 1068/2021 - GRANT OF BAIL
 IA No. 4002/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS
 IA No. 1069/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 11/2021 (X)

IA No. 2064/2021 - GRANT OF BAIL
 IA No. 2065/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 6/2021 (X)

IA No. 1520/2021 - EX-PARTE AD-INTERIM RELIEF
 IA No. 3711/2021 - GRANT OF INTERIM RELIEF
 IA No. 3709/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 18/2021 (X)

IA No. 2681/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 2677/2021 - GRANT OF BAIL
 IA No. 3254/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 19/2021 (X)

IA No. 2793/2021 - EX-PARTE AD-INTERIM RELIEF
 IA No. 4007/2021 - GRANT OF INTERIM RELIEF
 IA No. 4006/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 21/2021 (X)

IA No. 6108/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 3169/2021 - GRANT OF BAIL
 IA No. 6114/2021 - INTERVENTION/IMPLEADMENT
 IA No. 6105/2021 - INTERVENTION/IMPLEADMENT
 IA No. 6115/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 27/2021 (X)

IA No. 10632/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 5546/2021 - STAY APPLICATION)

SLP(Cr1) No. 1107/2021 (II-A)

IA No. 17149/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 3439/2021 (II-C)

IA No. 58096/2021 - EXEMPTION FROM FILING O.T.
IA No. 73763/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 5536/2020 (II-C)

W.P.(C) No. 56/2021 (X)

IA No. 5402/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 13343/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7940/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7938/2021 - GRANT OF INTERIM RELIEF
IA No. 13342/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 7937/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

SLP(Cr1) No. 1031/2021 (II-A)

IA No. 15929/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 21059/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1073/2021 (II-A)

IA No. 16413/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 1072/2021 (II-A)

IA No. 16387/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 69/2021 (X)

IA No. 15955/2021 - STAY APPLICATION)

SLP(Cr1) No. 3366/2020 (II-A)

(FOR ADMISSION and I.R.)

SLP(Cr1) No. 1355/2021 (II-C)

IA No. 21567/2021 - EXEMPTION FROM FILING O.T.
IA No. 30406/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1855/2021 (II-C)

W.P.(Cr1.) No. 52/2020 (X)

IA No. 23506/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 311/2020 (X)

IA No. 103589/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 429/2020 (X)

IA No. 135319/2020 - CLARIFICATION/DIRECTION

IA No. 135323/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 3267/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 300/2019 (X)

W.P.(Cr1.) No. 169/2020 (X)

IA No. 58284/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 59774/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 58286/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 59769/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1920/2021 (II-C)

IA No. 30939/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 30938/2021 - EXEMPTION FROM FILING O.T.

IA No. 32944/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2237/2021 (II-C)

SLP(Cr1) No. 2250/2021 (II-C)

SLP(Cr1) No. 2818/2021 (II-C)

SLP(Cr1) No. 2050-2054/2021 (II-C)

IA No. 29382/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 29381/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 179/2021 (X)

IA No. 57239/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 199/2021 (X)

IA No. 60523/2021 - EX-PARTE AD-INTERIM RELIEF)

SLP(Cr1) No. 3769/2021 (II-C)

IA No. 62209/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 3813/2021 (II-C)

IA No. 62663/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 3921/2021 (II-C)

(FOR ADMISSION and I.R.)

SLP(Cr1) No. 3228/2021 (II-C)
(FOR ADMISSION and I.R.)

SLP(Cr1) No. 3274/2021 (II-C)
(FOR ADMISSION and I.R.)

W.P.(Cr1.) No. 263/2021 (X)
IA No. 69932/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 69931/2021 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 268/2021 (X)
IA No. 70713/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 70711/2021 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 4024/2021 (II-C)
IA No. 71240/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 207/2021 (X)
IA No. 62097/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 62096/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 289/2019 (X)
IA No. 160443/2019 - GRANT OF INTERIM RELIEF
IA No. 172506/2019 - INTERVENTION APPLICATION)

W.P.(Cr1.) No. 144/2021 (X)
IA No. 42289/2021 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 282/2021 (X)
IA 75118/2021 - STAY APPLICATION
IA 75123/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA 76376/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA 76378/2021 EXEMPTION FROM FILING AFFIDAVIT)

SLP(Cr1) No. 4834/2021 (II-A)
IA No. 77263/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 77259/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 77260/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 2435/2021 (II-C)

W.P.(Cr1.) No. 301/2021 (X)
IA No. 83801/2021 - EX-PARTE STAY
IA No. 111073/2021 - EXEMPTION FROM FILING O.T.
IA No. 91205/2021 - EXEMPTION FROM FILING O.T.
IA No. 83803/2021 - EXEMPTION FROM FILING O.T.
IA No. 111071/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 91203/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 119971/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 119970/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 260/2020 (II-A)

(FOR ADMISSION and I.R

IA No. 190953/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 53300/2021 - GRANT OF BAIL)

Diary No(s). 8626/2021 (II-A)

IA No. 60674/2021 - CONDONATION OF DELAY IN FILING

IA No. 60675/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 28394/2011 (XII-A)

SLP(Cr1) No. 609/2021 (II)

IA No. 8473/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 734/2021 (II)

IA No. 10547/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 5652/2021 (II-C)

IA No. 92919/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 1440/2021 (II-C)

IA No. 22936/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 5457/2021 (II-C)

IA No. 100532/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 89452/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 89451/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 100530/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 10627/2019 (II-C)

IA No. 145024/2021 - CLARIFICATION/DIRECTION)

SLP(Cr1) No. 3514/2021 (II-A)

IA No. 58973/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 6128/2020 (II-A)

IA No. 124481/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

W.P.(Cr1.) No. 303/2021 (X)

IA No. 112627/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 83996/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 83990/2021 - STAY APPLICATION)

SLP(Cr1) No. 5696-5697/2021 (II-C)

IA No. 93552/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 93554/2021 - EXEMPTION FROM FILING O.T.
IA No. 94652/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 93550/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 323/2021 (X)

(FOR ADMISSION)

W.P.(Cr1.) No. 305/2021 (X)

IA No. 84309/2021 - EXEMPTION FROM FILING O.T.
IA No. 84312/2021 - GRANT OF INTERIM RELIEF
IA No. 84310/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 370/2021 (X)

IA No. 108867/2021 - EX-PARTE AD-INTERIM RELIEF)

SLP(C) No. 8764-8767/2021 (XII)

IA No. 76722/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 359/2021 (X)

IA No. 106832/2021 - EX-PARTE STAY
IA No. 106833/2021 - INTERIM BAIL)

SLP(Cr1) No. 6847/2021 (II-B)

IA No. 114617/2021 - APPLICATION FOR PERMISSION
IA No. 113593/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 3629/2021 (II-C)

IA No. 60125/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 1403/2021 (II-B)

(FOR ADMISSION and I.R.

IA No. 51338/2021 - CANCELLATION OF BAIL
IA No. 116770/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 116769/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 6456/2020 (II-B)

IA No. 131870/2020 - APPLICATION FOR PERMISSION
IA No. 131873/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 98957/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 453/2021 (X)

IA No. 140459/2021 - STAY APPLICATION)

SLP(C) No. 20310/2021 (IV-B)

(FOR ADMISSION and I.R. and IA No.81640/2020-CONDONATION OF DELAY IN FILING)

SLP(Cr1) No. 6189/2021 (II-C)

(FOR ADMISSION and I.R. and IA No.102061/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.102062/2021-EXEMPTION FROM FILING O.T. and IA No.102337/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.102060/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 8429/2021 (II-B)

(FOR ADMISSION and I.R. and IA No.141772/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT.)

W.P.(Cr1.) No. 454/2021 (X)

FOR ADMISSION and IA No.140537/2021-STAY APPLICATION.

IA No. 146959/2021 - PERMISSION TO FILE AMENDED WRIT PETITION

W.P.(Cr1.) No. 475/2021 (X)

(FOR ADMISSION.)

W.P.(Cr1.) No. 532/2021 (X)

(FOR ADMISSION)

T.P.(Cr1.) No. 435/2021 (XVI-A)

(FOR ADMISSION and IA No.132611/2021-EX-PARTE STAY)

SLP(CRL)No(s). 7021-7023/2021

IA No. 116724/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 03-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

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Ms. Rabiya Thakur, Adv.

Mr. Nishant Rao, Adv.

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 Mr. Adit S. Pujari, Adv.
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 Mr. S.S. Ray, Adv.
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 Mr. Raj Bahadur Yadav, AOR

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 Mr. Kanu Agarwal, Adv.
 Mr. Rajan Kr. Chourasia, Adv.
 Mr. Mukesh Kumar Maroria, AOR
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For further arguments, list these matters on 08.02.2022.

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